

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): (a) No, Sir. No such cable laying scam has come to the notice of the Department.

(b) to (e) Do not arise in view of (a) above.

Complaints pending under Nalanda Telephone Exchange

3849. SHRI RAJNITI PRASAD: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government are aware that telephone connection under Nalanda Exchange remain out of order for most of the time;

(b) if so, the reasons therefor;

(c) the number of pending complaints under Nalanda Exchange which pertain to cable faults and since when; and

(d) by when these faults would be rectified?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD): (a) and (b) Sir, telephone connections under Nalanda Telephone Exchange are generally working satisfactorily. However, sometimes due to cable cuts, cable theft and non-availability of commercial power supply etc. the services are affected.

(c) and (d) Ten telephone complaints are pending due to cable cut because of road widening works since 05.02.2007. All these telephones are likely to be restored by 15th May, 2007.

Electronic telephone exchanges in Bihar

3850. SHRI TARIQ ANWAR: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of electronic telephone exchanges established in Bihar, district-wise; and